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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/463/ (IB)/2017  
NAME OF THE PETITIONER(S) : BHARAT CARRIERS LTD  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.J. RISHIKESH  
P.J. SRI GANESH

For Respondent



**ORDER**

No representation for the Petitioner. Counsel for the respondent is present.

Registry is directed to issue notice to the Petitioner. Put up on **28.07.2017**  
at **02.30 P.M.**

  
(S. VIJAYARAGHAVAN)  
Member (Technical)

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)